

(ग) यदि हां, तो इस में दूरी का क्या कारण है, और

(घ) यह राशि किस तिथि को दी जायगी ?

The Deputy Minister of Defence (Sardar Majithia): (a) (i) Rs. 38,839 as the share of State Forces personnel in the Post War Reconstruction Fund.

(ii) Rs. 3,26,700 as the share of Indian Army personnel from the State.

(b) The amount at (i) above was paid to the Uttar Pradesh Post War Reconstruction Fund Trust Committee in 1950. The amount at (ii) was pooled with the undisbursed balances lying with the Central Government on behalf of Parts B and C States and constituted into a Central Post War Resettlement Fund under the Ministry of Defence. The money will be utilised for the benefit of Indian Army personnel coming from Tehri-Garhwal.

(c) and (d). Do not arise.

**SCHEDULED CASTES SCHOLARSHIPS
(MADHYA PRADESH)**

797. Shri N. A. Borkar: Will the Minister of Education be pleased to state:

(a) the number of applications received by the Central Scholarships Board for Post-Matric and Post-Graduate Scholarships from the Scheduled Caste and Scheduled Tribe students of Madhya Pradesh for the year 1954-55;

(b) whether it is a fact that these stipends have not so far been paid; and

(c) if so, the reasons for the delay in paying the stipends?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) 853.

(b) Some payments have been made.

(c) There has been no delay. About 34,000 applications under the

Scheme have been received upto the 31st August, 1954. Selections and payments are being made expeditiously.

STIPENDS FOR SCHEDULED CASTES

798. Shri N. A. Borkar: Will the Minister of Education be pleased to state:

(a) the number of Scheduled Caste and Scheduled Tribe students of Madhya Pradesh who did not get the second instalment of their stipends for the year 1953-54; and

(b) the reasons therefor?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Nine.

(b) (i) Unsatisfactory progress for the first half of academic year 1953-54; and

(ii) failure to pass or appear in the annual examination.

FREE EDUCATION IN PUBLIC SCHOOLS

799. Shri H. N. Mukerjee: Will the Minister of Education be pleased to state:

(a) whether the Government of India have formulated any scheme for free education in Public Schools for needy students; and

(b) if so, the details of the scheme?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). Attention of the hon. Member is drawn to the Press Notes issued on September 25th, 1953, January 1st, 1954, and July 17th, 1954. A copy of the Note for Candidates, which gives full information about the scheme as at present in operation is also placed on the Table of the House. [Placed in Library. See No. S-401/54.]

INDUSTRIAL CONCERNS

800. Shri A. K. Gopalan: Will the Minister of Finance be pleased to state